

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 85 of 2019

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Jindal Aluminum Limited

.... Appellant(s)

Vs.

**Karnataka Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2

ORDER

Finally two weeks' time is granted to the Respondents for filing their objections/reply i.e. by 30.10.2019, failing which it shall be taken as nil.

List the matter on **04.11.2019.**

**(S. D. Dubey)
Technical Member**

pr/pk

**(Justice Manjula Chellur)
Chairperson**